

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR
(with interim relief and office report)

Respondent(s)

Date : 03/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Anjani Kumar Singh, Adv.
Mr. Samir Ali Khan, Adv.UPON hearing the counsel the Court made the following
O R D E R

Notice was issued to respondent No.2. The same is
awaited.

List again on 18.12.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.11.05
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